

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2471**

TO BE ANSWERED ON THE AUGUST 8TH, 2018/SHRAVANA 17, 1940 (SAKA)

SEIZURE OF GOLD AND NARCOTIC DRUGS IN MANIPUR

2471. SHRI K. BHABANANDA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether there have been a series of seizures of gold and narcotic drugs in Manipur during the last three years by various agencies including police, customs, BSF, Assam Rifles, etc., if so, the details thereof;**
- (b) whether proper probes have been conducted to nab the kingpins and those who are behind such illegal activities and the details of outcome of such exercise; and**
- (c) the steps being taken by the Central Government, by involving the concerned State Government?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (c): Details of seizure of gold and narcotic drugs in Manipur during the last three years are attached at Annexure I and Annexure II respectively.

Proper investigation is carried out in all cases of seizures. Offenders are arrested and prosecuted as per provisions of law.

The central government has taken several measures, including the following, to control illegal smuggling of gold and narcotic drugs :

- (i) Coordination and sharing of intelligence with various law enforcement agencies of Centre like BSF, CRPF, DRI, Assam Rifles, Central Excise and Customs and of State agencies like Police and State Excise**

- (ii) Conducting of training programme for law enforcement officials of State Police and state excise for upgrading their skills to combat drug menace**
- (iii) An annual action plan for destruction of illicit poppy and cannabis cultivation in coordination with State agencies.**
- (iv) For coordination between various Central and State Agencies at the national level, a new platform has been created called NCORD, which conducts meetings with the agencies for effective Drug Law Enforcement.**
- (v) Meetings of SMAC (State Multi Agency Coordination), LIA (Lead Intelligence Agency) and REIC (Regional Economic Intelligence Council) for better coordination between law enforcement agencies and information sharing.**

1. Cases of Seizure of Gold in the State of Manipur during the last three years

Year	No. of Cases	Quantity (in Kg.)
2015-16	14	61.560
2016-17	11	33.640
2017-18	46	156.035

ANNEXURE - II**1. Drug seized/Cases registered/arrests made in Manipur during the last three years :**

SL. NO.	ITEM	YEAR		
		2015	2016	2017
1	ATS (in kg)	0.01	0	0
2	Ganja (in kg)	4745.23	432.3	3433.58
3	Heroin (in kg)	4.18	7.98	13.98
4	Opium (in kg)	39.10	63.39	99.92
5	CBCS (no. of bottles)	3020	1290	565
6	Tablets of all type (in no.)	12172	129782	667367
7.	Cases	107	74	247
8.	Arrests	143	93	356